

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 103

Dated Guwahati, the 12th September, 2023

Hon'ble Mr. Justice Budi Habung has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) on 12th September, 2023 at 10:00 A.M. as per Government of India's Notification No. **K-13018/03/2023-US.II** dated 02/09/2023, issued by the Deputy Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Aparna Ajitsaria

REGISTRAR GENERAL

Memo No.HC.III-27/2023/4946-4972/G, dated Guwahati, the 12th September, 2023.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, (Appointments Division), Jaisalmer House, New Delhi-110011.
- 2) The Deputy Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, New Delhi with reference to his Notification No. **K-13018/03/2023-US.II** dated 02/09/2023.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Commissioner & Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.

- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, with a copy of Notification No. **K-13018/03/2023-US.II** dated 02/09/2023, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K-13018/03/2023-US.II** dated 02/09/2023.
- 24) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 25) The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 26) The Private Secretary to Hon'ble Mr. Justice Budi Habung, Judge, Gauhati High Court, Guwahati.
- 27) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K-13018/03/2023-US.II** dated 02/09/2023.

Aparna Jitkaria
REGISTRAR GENERAL

Adm
12-9-23